BENCH-I



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.438/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M

Name of the Company Under Section		Barat Hotels & ResortsPvt.LtdVs- Registrar of Companies,W.B 252(3)		

1. PATITA PABAN DISHWAL, NON

Jehn





S.No.31 – C.P. No.438/KB/2017 – Barat Hotesl & Resors Pvt. Ltd. Vs. Registrar of Companies, W.B.

ORDER

Ld. Counsel for the petitioner is present.

Let reminder be issued to the Registrar of Companies West Bengal for submitting report.

Listed on 31st October 2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)